## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

## **LOK SABHA UNSTARRED QUESTION NO. 3803**TO BE ANSWERED ON THE 12<sup>TH</sup> AUGUST, 2025

## **CROP LOSSES IN CURRENT MONSOON SEASON**

3803. SMT. RACHNA BANERJEE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the assessment of crop losses reported from various states due to the flood-like situation in the current monsoon season, State and Crop-wise;
- (b) whether the Government has received any request from the affected states for special financial assistance to support farmers hit by floods this year;
- (c) if so, the status of such requests and funds disbursed so far;
- (d) the details of immediate relief and rehabilitation measures undertaken for the affected farmers; and
- (e) whether the Government plans to enhance the compensation under the State Disaster Response Fund (SDRF) or National Disaster Response Fund (NDRF) to deal with the increasing frequency of such natural calamities?

## **ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (d): As per the National Disaster Management Plan (NDMP), the primary responsibility of disaster management including damage assessment and providing relief measures on ground level, rests with the State Governments concerned. The Central Government provides requisite logistics and financial support to the efforts of the State Governments. The State Governments provide financial relief to the affected people in the event of 12 notified natural disasters, from the State Disaster Response Fund (SDRF), already placed at its disposal, in accordance with approved items and norms of Government of India (GOI). However, in the event of disaster of a 'severe nature', additional financial assistance is extended from the National Disaster Response Fund (NDRF), as per laid down procedure, which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).

The details of the fund allocated and released under SDRF/NDRF to the States are available on Disaster Management, MHA's website i.e. ndmindia.mha.gov.in.

The data regarding crop losses/damages due to any disasters including floods and heavy rain, is not maintained centrally.

(e): The financial assistance provided under SDRF and NDRF is by way of relief and not for compensation of losses suffered/ claimed. However, the allocation of SDRF/NDRF is based on the award of successive Finance Commission (set up under the Article 280 of the Constitution of India, from time to time for the entire award period).

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